interventions upto District level under the National Health Mission. NPCDCS which has focus on awareness generation for behaviour and life-style changes, apart from early diagnosis, treatment and follow up of non-communicable diseases. Population based initiative to prevent, control, screen and manage common NCDs also helps in generating awareness on risk factors of NCDs. Food Safety and Standards Authority of India (FSSAI) has taken steps to reduce, exposure to HFSS (High Fat, Salt and Sugar) food. FSSAI has notified draft Labelling and Display Regulations on 27.06.2019 whereby packaged food companies are required to declare nutritional information such as calories (energy), saturated fat, trans-fat, added sugar and sodium per serve on the front of the pack. FSSAI has nudged the industry to promote healthier food options and reformulate their products to reduce fat, sugar and sodium. FSSAI has also launched infotainment campaign named 'Aaj se Thoda Kam' and 'Transfat elimination' which focuses on limiting consumption of foods high in Fat, Salt and Sugar and removing trans fat from daily diet.

FSSAI has also taken steps to promote public awareness on safe and healthy eating habits including Eat Right India initiative, Eat right website, video library on Eat Right website with educational films on safe and nutritious food habits, resource books like pink book, yellow book etc.

Doctors applying for VRS

3434. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some doctors of Sports Injury Centre, Safdarjung Hospital and Dr. RML Hospital have requested for Voluntary Retirement Scheme (VRS);
 - (b) if so, whether any of them had been facing inquiry;
 - (c) whether before granting VRS, they have joined private hospitals; and
 - (d) if so, what actions have been taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Requests for voluntary retirement from service by doctors of Central Government hospitals belonging to Central Health Service (CHS) cadre, including from Sports Injury Centre, Safdarjung Hospital and Dr. RML Hospital are received from time to time by Government, on which decisions are taken as per extant rules and procedures.

A case of private employment without taking prior permission of competent authority by a CHS doctor has come to the notice of Government, recently.

Appropriate action as per approved decision of Competent Authority is taken on each of such cases.

Data theft at Sports Injurty Centre, Safdarjung Hospital

3435. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether data of Sports Injury Centre, Safdarjung Hospital was stolen;
- (b) if so, whether inquiry was conducted in the matter;
- (c) what were the findings thereof; and
- (d) what actions were taken in the issue?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) As informed by Safdarjung hospital, leakage of data from Sports injury Centre (SIC), Safdarjung hospital was noticed. An inquiry was conducted in the matter and the findings are as follows:-

The inquiry Committee has opined that it needs to be proven that data was actually obtained by B L Kapur Hospital, Rajendra Place, New Delhi from SIC. It needs to be verified that the patients who were contacted were all SIC patients. The committee did not have any list of patients whose data was leaked. The Committee further submitted that the same may first be verified and presented before the Committee.

As stated by the hospital, Delhi police were requested to lodge a complaint in this regard to investigate the matter. All staff including faculties of the hospital have been advised to take adequate care and ensure that no tampering whatsoever takes place with the information/material/data/record available in the Personal Computers/Central Processing Units.

Engagement of non-Governmental agencies/individuals to organise health awareness

3436. DR. AMEE YAJNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any mechanism to engage non-Governmental agencies/individuals to organise health awareness campaigns across India;